NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------|-----------|--------------------------------|
| CP 94/11 | TP 223/17 | Hearing | 391 / 394 | Idyllic Comfortek Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. AKSHAY JAIN

PETITIONER

AKSHAY

AKSHAY JAIN 9036789829 AKShay for AH LAW FIRM

Counsel for petitioner is present. Assistant from OL office is present. None appeared from ROC office. It appears that one Standing Counsel Smt. M.R. Sinchana reported that she would file memo of appearance for ROC and RD. Till date, she has not filed. Therefore, notices to go to ROC and RD. Counsel for petitioner is directed to serve notices on ROC and RD intimating the next date of hearing.

List it on 23.08.2017.

MEMBER (J)